

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO - 3014  
ANSWERED ON 18<sup>th</sup> DECEMBER 2025**

**LABOUR EMPLOYMENT IN ROAD WORKS**

**3014. ADV PRIYA SAROJ:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the data on employment generated through road projects, district-wise;**
- (b) the percentage of local labour, SC/ST and women workers employed;**
- (c) whether labour laws and wage standards are enforced at project sites and if so, the details thereof; and**
- (d) the complaints or violations recorded thereof ?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (d) The Government in Ministry Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). Further, as per the study carried out through Indian Institute of Technology (IIT), Kanpur, 4,800 man-days as direct employment and 6,000 man-days as indirect employment are generated from one lane-km of NHs construction.**

**All relevant labour laws and wage standards are enforced upon all NHs works through respective contract / concession agreements.**

**5 complaints / violations have been reported by the implementing agencies.**

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